

15

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 162-168 of 2017 in C.P. No. 41/241-242/NCLT/AHM/2017

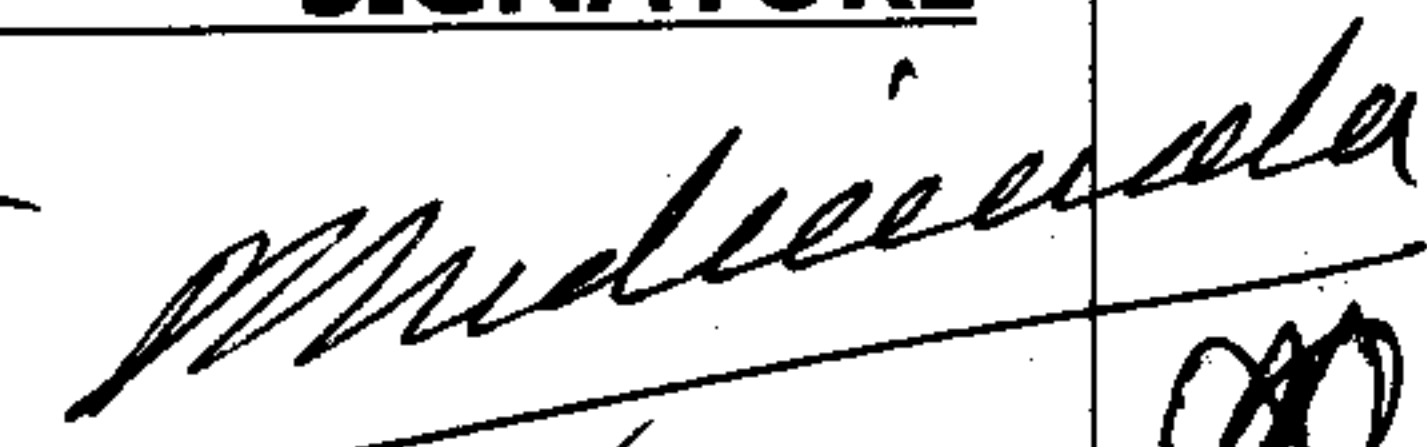

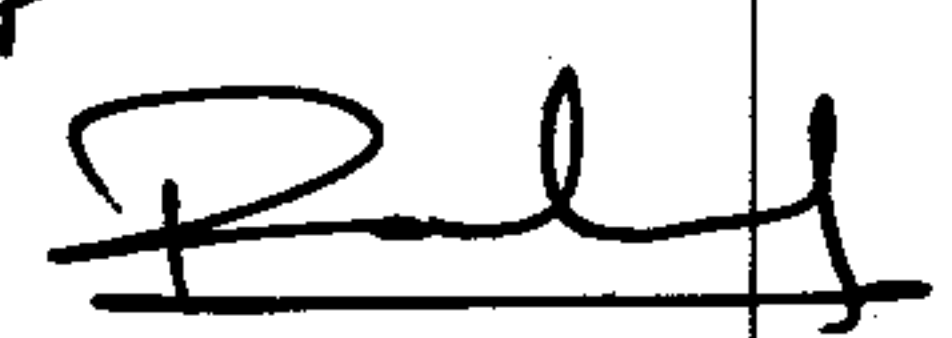
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017**

Name of the Company: Virendra R Gandhi & Ors.
V/s.
Vadilal International Pvt Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S. GODIAWALA Pranjal Buch	ADVOCATE Advocate	RESPONDENT NO. 3	
2.	A.R. Sheth	Adv. & Solicitor	Petitioner	
	Raheel Patel	Advocate	Respondents	

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Raheel Patel i/b Nanavati & Associates present for Respondents. Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Pranjal Buch present for Respondents No. 3.

At request of both sides to file report of settlement process.

List the matter on 14.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of November, 2017.